

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 206**  
**(IB)-409/ND/2023**  
**IA-1062/2024**

**IN THE MATTER OF:**  
**Dhanlaxmi Bank Ltd.**

... **Applicant/Petitioner**

**Versus**

**Mr. Bhagath Chandrasekhar Video Impact  
Pvt. Ltd.)**

... **Respondent**

**Under Section: 95(1) of IBC, 2016**

**Order delivered on 01.05.2024**

**CORAM:**  
**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**  
**For the Applicant : None**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-1062/2024:** There is no appearance on behalf of either of the parties. In the interest of justice, the hearing is deferred to 20.05.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**